

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency)No. 356 of 2019**

**IN THE MATTER OF:**

**Axis Bank Ltd.**

**.....Appellant**

**Vs.**

**Sixth Dimension Project Solution Ltd.**

**.....Respondents**

**Present :**

**For Appellant: Mr. Sanjeev Pathak, Advocate**

**For Respondents: Mr. Vikas Malhotra, Advocate**

**Ms. Udita Singh, Mr. Siddharth Chechani,  
Advocates for R-2**

**Mr. S. Gopalakrishnan, IRP in person**

**O R D E R**

**18.07.2019** - Due to paucity of time, the matter could not be taken up.

Post the appeal on **16<sup>th</sup> August, 2019.**

[Justice S. J. Mukhopadhaya]  
Chairperson

[Kanthi Narahari]  
Member (Technical)

ss/sk